

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B.SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Civil) No(s).14900-14901/2004

STATE OF ORISSA & ORS.

Petitioner(s)

VERSUS

PRAFULLA KUMAR SAHOO & ANR.

Respondent(s)

(With appln(s) for c/delay in filing SLP,intervention and prayer for interim relief and office report )

WITH

SLP(C) NO. 11060 of 2005

(With appln. for c/delay in filing SLP and exemption from filing c/c of the impugned judgment and

intervention and office report)

SLP(C) NO. 14910 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and substitution

to bring on record the lrs of deceased respondent No.4 of lrs of the deceased respondent and c/delay in

filing substitution appln. and with prayer for interim relief and office report)

SLP(C) NO. 16415 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and with prayer

for interim relief and office report)

SLP(C) NO. 18124 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18491 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18526 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18527 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18528 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

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SLP(C) NO. 14900-901/2004

SLP(C) NO. 18529 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18530 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18531 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18533 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18534 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18535 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18538 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18540 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18541 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18542 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18545 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18546 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18548 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

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SLP(C) NO. 14900-901/2004

SLP(C) NO. 18549 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18550 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 18552 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 20671 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 20672 of 2004

(With appln. for c/delay in filing SLP and permission to place addl. Facts and grounds and office report)

SLP(C) NO. 20972 of 2004

(With appln. for c/delay in filing SLP and with prayer for interim relief and office report)

SLP(C) NO. 20973 of 2004

(With appln. for c/delay in filing SLP and with prayer for interim relief prayer for interim relief and

office report)

SLP(C) NO. 20974 of 2004

(With appln. for c/delay in filing SLP and with prayer for interim relief prayer for interim relief and

office report)

SLP(C) NO. 20975 of 2004

(With appln. for c/delay in filing SLP and with prayer for interim relief prayer for interim relief and

office report)

SLP(C) NO. 20976 of 2004

(With appln. for c/delay in filing SLP and with prayer for interim relief prayer for interim relief and

office report)

SLP(C) NO. 20977 of 2004

(With appln. for c/delay in filing SLP and permission to bring addl. Facts and exemption from filing OT

and with prayer for interim relief and office report)

SLP(C) NO. 9635 of 2006

(With appln. for c/delay in filing SLP and office report)

Date: 31/07/2006 These Petitions were called on for hearing today.

For Petitioner(s)

Mr. Janaranjan Das, Adv.

Mr Swetaketu Mishra, Adv.

Mrs. Kirti Renu Mishra, Adv.

For Respondent(s)

Intervenor

Mr. Raj Kumar Mehta, Adv.

R-1

Mr. Bharat Sangal ,Adv

Mr. Sudarsh Menon, Adv.

Mr. Satya Mitra Garg, Adv.

Mr. M.A.Chinnasamy, Adv.

Mr. Shiv Sagar Tiwari, Adv.

Mr. Pranab Kumar Mullick, Adv.

Mr. Sibbo Sankar Mishra, Adv.

Mr Manoj Kumar Das, Adv.

Mr. Atishi Dipankar, Adv.

UPON hearing counsel the Court made the following

O R D E R

It is stated in the first part of the office report that rejoinder has been filed in SLP(C) No.

18548/2004. However, in another part of the office report, it is stated that rejoinder has not been so far

filed in the said special leave petition. Office to verify.

It has been submitted on behalf of the learned Advocate, Mr R.K. Mehta that Vakalatnama

will be filed on behalf of respondent Nos. 1 and 2 in SLP(C) 14910/2004 in the course of the day.

It has also been submitted at the Bar that the names of some of the lawyers are not figured

in the Cause list. Office to notice.

List again on 7.8.2006.

(B.SUDHEENDRA KUMAR

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Registrar

hj